

17. Rajasthan	11659	43663	107499	9733	23216	49908
18. Sikkim	18037	23988	18362	7457	8542	6840
19. Tamil Nadu	22006	21872	215022	10493	11010	180066
20. Tripura	6351	9119	27251	11136	6642	15401
21. Uttar Pradesh	93948	91343	110159	45267	44351	64101
22. West Bengal	89714	73721	119350	35100	46495	60333

UNION TERRITORIES

23. Andamgn & Nicobar Islands	—	927	3893	—	1290	1697
24. Arunachal Pradesh	—	—	3815	—	—	1201
25. Chandigarh	7193	2785	5249	3328	2785	4488
26. Dadra & Nagar Haveli	3525	5180	4665	1335	1521	2070
27. Delhi	53619	61286	30600	25059	29428	17000
28. Lakshadweep	4194	6520	23648	1410	3722	8353
29. Goa Daman & Diu	6325	3999	3003	3725	1440	830
30. Mizoram	4931	4523	20367	4810	3908	7815
31. Pondicherry	7077	6054	8556	6649	4534	4482

Total	685842	966713	1991326	392430	481484	1126704
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Committee on Road Safety

5381. SHRI CHHITTUBHAI GAMIT : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether any Committee had been appointed by his Ministry on road safety ;

(b) if so, the details regarding its report alongwith the main recommendations made by the Committee ; and

(c) what is the average death rate per year for every ten thousand vehicles in different Matropolitan cities and the measures that have been suggested to reduce the mortality rate ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) and (b) Yes, Sir. The Road Safety Committee had examined in detail various aspects of road safety and emphasized the need for all-out nationwide efforts. The measures recommended by the Committee are the setting up of a chain of motor driving training schools, a

central school for training the instructors for such schools, tightening the enforcement of regulations regards ing issuance of driving licences and certificates of physical fitness for vehicles, formulation of uniform traffic code, Scheme of Highway Patrolling with traffic aid posts, study/introduction of suitable changes in vehicle design from road safety angle, system of executive magistrates for trying traffic offences, survey of accidentprone spots, scheme for providing wayside amenities, creation of traffic engineering divisions as well as Education and publicity measures through various media to bring in full awareness of road safety.

The Committee had also recommended the creation of Road-safety directorates in the States with suitable co-ordinating machinery at the Centre for formulation, implementation and minotoring of road safety programmes as also creation of a road safety fund and road safety councils.

(c) Data is as under :—

Sl. No.	Name of Metropolitan City	Number of persons killed per 10,000 Motor Vehicles	
		(As on 31st March)	
		1980	1981
1.	Ahmedabad	14.5	12.4
2.	Bangalore	18.0	19.1
3.	Bombay	23.9	20.0
4.	Calcutta	20.7	N.A.
5.	Delhi	13.9	18.1
6.	Kanpur	13.1	20.1
7.	Madras	25.8	24.0
8.	Pune	8.7	10.2

Some of the important measures that have been taken by amending M. V. Act, in 1982 to curb the tendencies of violation of traffic laws with a view to prevent occurrence of road accidents causing loss of precious lives are enhancement of amount of penalties/fine in respect of traffic offences like allowing unauthorised person to drive a vehicle, driving at excessive speed, driving recklessly and dangerously, racing and trials of speed ; making it compulsory to carry driving licence with a photograph affixed thereon.

State Governments, who have executive responsibility for implementation of provision of M. V. Act, and rules made thereunder, have been requested to tighten the enforcement of traffic rules and regulations including issuance of driving licence and certificate of fitness of vehicles.

The Traffic Aid Posts, which are set up under National Highway Patrolling Scheme on selected sectors of National Highways, *inter-alia*, are required to provide immediate first aid medical assistance and to carry victims of accidents to the nearest medical center.

रतलाम मंडल में प्रत्येक रेलवे स्टेशन पर स्थानों का आरक्षण

5382. श्री सत्यनारायण जटिया : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि मार्च, 1984 को पश्चिम रेलवे के रतलाम मंडल में छोटी और बड़ी लाइन पर स्थित प्रत्येक रेलवे स्टेशन पर विभिन्न रेलगाड़ियों में प्रत्येक श्रेणी में स्थानों के आरक्षण का ब्यौरा क्या है?

रेल मन्त्री (श्री ए० बी० ए० गनी खान चौधरी) :

एक विवरण सभापटल पर रखा जाता है [प्रन्थालय में रखा गया देखिए संख्या LT-8061/84]

Repairs of Ancient Monuments

5383. SHRI MOHAN LAL PATEL : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) Whether repair works of the ancient monuments and historical temples such as Dwarkadhish and Jagannath temples are being undertaken by the Archaeological Survey of India;

(b) if so, what is the progress made so far in regard to the completion of the work of the Dwarkadhish and Jagannath Temples and details of the expenditure incurred so far;

(c) what are the details of the other monuments which are under repair or renovation; and

(d) what steps are being taken to preserve these monuments and save them from the pollution ?

THE DEPUTY MINISTER IN THE MINISTERIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE. (SHRI P.K. THUNGON : (a) Yes, Sir.

(b) Large-scale structural repairs such as replacing affected pillars, capitals, beams and reconstruction of southern porch of